

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.462/2016
In
OA No.1647/2016**

this the 16th day of September, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

Dr. Neeti Shree
33 years, D/o Shri Braj Pal Singh
Designation Senior Resident, Group 'A'
R/o PP-103, Maurya Enclave
Pitam Pura, Delhi – 110 034.Petitioner.
(By Advocate: Shri Nikhil Singhvi with Ms. Nikita Pandey)

VERSUS

1. Dr. G.P.Kaushal
Medical Superintendent
Aruna Asaf Ali Government Hospital
Old Police Line, 5 Rajpur Road
Delhi – 110 054.

2. Shri Chandrakar Bharti
Secretary
Health & Family Welfare Department
Government of NCT of Delhi
9th Level, A-Wing, IP Extension
Delhi Secretariat Respondent.
(By Advocate:Shri Vijay Pandita)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

When this matter is taken up, the learned counsel for the applicant seeks to withdraw the Contempt Petition. Accordingly, the Contempt Petition is dismissed as withdrawn. No costs.

**(P.K.Basu)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

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